

- (c) if so, when; and
 (d) if not, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahb Shinde): (a) Yes.

(b) The Indian Council of Agricultural Research appointed a Committee, under the Chairmanship of Professor M. S. Thacker, Member, Planning Commission on 2nd June, 1964. The Committee has since submitted the report which is under consideration.

- (c) Does not arise.
 (d) Does not arise.

Milk Supply by D.M.S.

*175. Shri Sharda Nand:
 Shri Bharat Singh Chauhan;
 Shri Ranjit Singh;
 Shri Sidheshwar Prasad;
 Shri R. S. Vidyarthi;
 Shri Ram Kishan Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Delhi Milk Scheme has not been able to restore the cut made two years back in the milk supply to the card holders; and

(b) if so, the steps taken by Government to make available adequate quantity of milk to at least the card holders?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahb Shinde): (a) Yes, Sir.

(b) The following steps have been taken to avert short-fall in the supply of milk by the Delhi Milk Scheme during the lean summer period:—

- (i) Imported skimmed milk powder has been arranged to make up the normal short-fall in procurement during summer.

(ii) A stock of white butter which can be used for reconstitution of milk has been built-up.

(iii) Firm agreements have been entered with the contractors to supply milk to Delhi Milk Scheme. Different quotas of milk to be supplied have been laid down in the agreement in the ratio of 100 per cent. for winter, 75 per cent for rainy season, and 60 per cent for U.P., and 50 per cent for Haryana areas for summer. The contractors are subject to a penalty of Rs. 5 per quintal in case of failure to supply the agreed quantities of milk during the year.

(iv) In view of the shortage, the Scheme is having to pay a higher rate for purchase of milk as compared with the same period last year. Rate of commission paid to contractors for supply of milk has also been raised.

(v) A ban has been imposed by the Delhi Administration on the import, manufacture, sale or service of milk products like khoo, rubrez, pancee, and milk sweets. This ban has come into force with effect from 17-5-1967.

Supply of Foodgrains to Kerala State

*176. Shri F. C. Adichan:
 Shri F. Vishambharan;
 Shri K. M. Abraham;
 Shri P. P. Esthose;
 Shri Vasudevan Nair;
 Shri Mangalathnadamom;
 Shri E. K. Nayanar;
 Shri A. Sreedharan;
 Shri C. Janardhanan;
 Shri Hukam Chand Kachwals;
 Shri Ram Singh Ayarwals;
 Shri Y. S. Kishwah:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of foodgrains demanded by Kerala Government